

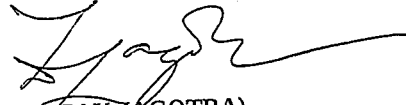
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS DELHI

O R D E R

The following postings/transfers are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Ms. Roma Singh D/o Lt. Sh. Nardev Singh E.C.: 99838616	Sr. PA in the Court of Sh. Sanatan Prasad, ADJ-02, East District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Ms. Surabhi Sharma Vats, ASJ (Spl. FTC) , East District, Karkardooma Courts, Delhi.
2.	Ms. Kalpana W/o Sh. Arun Kumar E.C.: 12811	PA in the court of of Sh. Anubhav Jain, ASCJ-JSCC-GJ, East District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Sanatan Prasad, ADJ-02, East District, Karkardooma Courts, Delhi.
3.	Ms. Meenu Chaudhary W/o Sh. Ashwani Kumar E.C.: 26529359	PA in the court previously presided over by Sh. Reetesh Singh, ASJ-2 (Spl. Judge) (NDPS), East District, Karkardooma Courts, Delhi .	PA in the court of Ms. Deepali Sharma, ASJ-04, East District, Karkardooma Courts, Delhi.
4.	Sh. Vinit Kumar S/o Late Sh. Ramkale E.C.: 3561	PA in the court of Ms. Deepali Sharma, ASJ-04, East District, Karkardooma Courts, Delhi.	PA in the court previously presided over by Sh. Reetesh Singh, ASJ-2 (Spl. Judge) (NDPS), East District, Karkardooma Courts, Delhi.
5.	Sh. Ajay Sharma Late Sh. Sher Singh Sharma E.C.: 42210283	PA in the Court of Ms. Surabhi Sharma Vats, ASJ (Spl. FTC) , East District, Karkardooma Courts, Delhi.	PA in the court of of Sh. Anubhav Jain, ASCJ-JSCC-GJ, East District, Karkardooma Courts, Delhi.

Note : Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi

Dated, Delhi the.....10/11/2022

...../P&T/Admn./East/KKD/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQs), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officers/Officials concerned.
6. Dealing Officials, T&P Admin-I, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS / Reader to the undersigned.
11. Concerned File.


(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi

Website